THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) While the Central Government do not normally open Flying Clubs, they have a Scheme under which Flying Clubs opened by private registered societies are subsidized with a view to encouraging the habit of flying. This Scheme has been in operation for more than 15 years and it is reviewed from time to time.

(b) There are two Flying Clubs in the State of Madras, one each at Madras and Coimbatore.

(c) A Flying Club included in the Subsidy Scheme is eligible to receive subsidy and subvention at prescribed rates, as shown in the Annexure. (See Appendix LXVI, Annexure No. 85).

The total amounts paid to the Flying Clubs at Madras and Coimbatore during the last five years are as follows:

Year			Madras Flying Club	Coimba- tore Flying Club
			Rs.	Rs.
1963-64			3,44,757	110,987
1964-65	•		2,83,891	86,453
1965-66			2,46,277	1,33,799
1966-67		•	2,86,056	85,347
1967 -6 8	•	•	2,99,401	1,06,198

ENQUIRY INTO DELHI UNIVERSITY Affairs

1254. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the Delhi University Teachers' Association has passed a resolution at a recent general body meeting demanding Visitor's enquiry into the affairs of the university if so, when the enquiry is going to be started and what are going to be its terms of reference;

(b) whether Government are aware of the increasing lawlessness at the Delhi University and its colleges; and

(c) how many incidents of lawlessness heve been reported during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) to (c) Information is being collected and will be laid on the Table of the Sabha in due course.

DOCTORS OF JAIL DEPARTMENT IN BIHAR

1255. SHRI YELLA REDDY: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Cadres of Sub-assistant Surgeon in he Jail Department, Government f Bihar were amalgamated in 1964; ond

(b) whether it is a fact that the Doctors of the District Board even though junior get promotions while the Jai doctors do not get promotions ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) The information has been called for from the Government of Bihar and it will be laid on the Table of the House as soon as possible.

Collection of Tehbazari by Fruit and Vegetable Merchants Union

1256. SHRIMATI SARLA BHA-DAURIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Delhi Administration has given permission to the Fruit and Vegetable Merchants Union Subzimandi, Delhi to collect Tehbazari and Entry Tax to the Government Fruit Market; and

(b) if not, whether. Government will hold an inquiry to find out the names of the officials who helped the Union to collect this Tax amounting to Rs. 2.000 per day?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) In 1943, the Delhi Improvement Trust had given the Fruit and Vegetable Market on lease to the fruit and Vegetable Merchants Union with